

(c) The Government is closely monitoring the availability of fertilizers in the country in coordination with State Governments. The meeting with all State Governments is done every week through video conference and the availability of fertilizers is ensured as per the requests of the State Governments.

(d) and (e) A proposal for revival of the closed units of HFCL & FCIL was submitted for consideration of Cabinet Committee on Economic Affairs (CCEA) proposing revival of the three closed units namely Sindri, Ramagundam, Talcher units of FCIL on Nomination basis through the consortium of the Public Sector Undertakings (PSUs) and five closed units namely Gorakhpur, Korba of FCIL and Durgapur, Haldia, Barauni of HFCL through Bidding process. The CCEA has approved the proposal in its meeting held on 4th August, 2011 with the stipulation that Board for Industrial and Financial Restructuring (BIFR) proceedings be expedited and thereafter, the matter including changes, if any required in bid parameters, be placed before the Committee for a final decision.

Mobile handset market

3919. SHRI T. M. SELVAGANAPATHI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that consolidation of mobile handset market seems to be approaching fast;

(b) if so, the details thereof;

(c) whether it is also a fact that the demand for mobile handsets continues to grow by 15 per cent to cross Rs. 50,000 crore revenue; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) No industrial license is required for manufacture of mobile handsets. Department of Telecommunications is not maintaining data on consolidation of mobile phone companies.

(c) and (d) As per the data provided by Indian Cellular Association (ICA), the demand for mobile handsets has grown by 20% to 180 million in the year 2011 as compared to 150 million for the year 2010, while in value term the same stands at Rs. 38,200 crore in 2011 as compared to Rs. 34,500 crore in 2010 at a rate of

growth of 11%. According to ICA estimates, the demand will reach to 200 million in volume term at a rate of growth of 11% in the year 2012, while in value term, the same will stand at Rs. 43,000 crore at a rate of growth of 13%. The demand of mobile handsets during the last three years and projected for the next three years is as under:

Year	Volume in Million	Value in Rs. Crores
2009	130	30,100
2010	150	34,500
2011	180	38,200
2012*	200	43,000
2013*	225	48,200
2014*	250	54,000

* Projected

Source: ICA

Domestic manufacturing in telecom sector

3920. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the draft National Telecom Policy (NTP 2012) envisages meeting 80 per cent of the Indian telecom sector's demand through domestic manufacturing with a value addition of 65 per cent by the year 2020;

(b) if so, how will foreign manufacturers qualify in case they already have domestic units;

(c) whether specifying such quotas borders upon preferential treatment to domestic manufacturers; and

(d) whether this will violate any of India's WTO commitments?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) The draft National Telecom Policy (NTP) 2011 was placed in the public domain for wider public consultation on 10.10.2011 which contains under objectives, *inter-alia*, following provisions: